

Court-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 45 of 2014

Dated : **8th August, 2014**

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Paschim Gujarat Vij Company Ltd. & Ors. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava &
Mr. D.R. Parmar, Jt. Dir, GERC

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **11th August, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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